

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

**Company Petition IB/203/2021
AND
IA (IBC) 492/2021 & IA(IBC) 256/2024 in Company Petition IB/203/2021**
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Central Bank of India

...Petitioner

AND

Mr. K. Shashidhar & Kamineni Steels

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 492/2021

Learned Counsel Ms Meghana, for applicant present through Video Conference.
Learned Counsel Ms Praneetha, for respondent present through Video Conference.

Learned counsel for applicant reports not ready. At request of the learned counsel for the applicant, matter adjourned to 30.07.2024 for oral submissions and written submissions be filed by that date if not filed already.

IA(IBC) 256/2024

LRA to check the status of this application and report by 30.07.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**